

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) Yes, Sir.

(b) and (c). The work of redevelopment of Kingsway Camp was transferred from Municipal Corporation to Delhi Development Authority in May 1976 and the relevant records were transferred to Delhi Development Authority in October, 1976. Certain problems relating to physical possession of land, acquisition of some more land, dismantling of existing barracks after shifting of residents to transit centres still remain to be resolved. The Delhi Administration has recently suggested that the Scheme be transferred back to the Municipal Corporation for speedy implementation. Government have not yet taken any final decision in this behalf.

(d) The families living in Outram Lines and Hudson Lines desire speedy rehabilitation. Suitable action in this behalf is under Government's consideration.

दिल्ली में विकास प्राधिकरण द्वारा अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए आरक्षित किए गए प्लॉट

3462. श्री राम बिलास पासवान : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि दिल्ली विकास प्राधिकरण द्वारा दिल्ली में कुल कितने प्लॉट बनाए गये हैं और उनमें से कितने अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए आरक्षित किये गये हैं ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) :
30-11-1977 तक दिल्ली विकास

प्राधिकरण ने 33007 प्लॉटों का निर्माण किया और 31246 प्लॉटों को आवंटित किया इनमें से 4074 अनुसूचित जातियों/अनुसूचित जनजातियों को दिए गए । 1973 में पूर्व पांच वर्गों के लिए 15 प्र० श० आरक्षण था नामत : (i) अनुसूचित जाति (ii) अनुसूचित जनजाति (iii) रक्षा कर्मचारियों की विधवाएं (iv) राजनैतिक पीड़ित और (v) भूतपूर्व सैनिक । 1973 में केवल अनुसूचित जातियों तथा अनुसूचित जनजातियों के व्यक्तियों के लिए ही केवल 15 प्र०श० आरक्षण था और 1976 में इसे बढ़ाकर 25 प्र०श० कर दिया गया ।

Ministers opting to retain Private Accommodation

3463. SHRI K. RAMAMURTHY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state the names of Ministers who have expressed their desire to continue to stay in their private accommodation?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): None, Sir.

Relief to Victims of Natural Calamities on the Lines of Rail and Air Accidents

3464. SHRI B. K. NAIR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have under consideration any scheme to grant compensation and/or relief to the victims of natural calamities like cyclone, flood, drought etc. on the lines of such payments made to victims of rail and air accidents; and

(b) if so, the details thereof?